F. No. RCD-02001/10/2021-Regulatory-FSSAI

Food Safety and Standards Authority of India

(A Statutory body under Ministry of Health & Family Welfare, Government of India)

(Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi-110002

Dated the 2.6 October, 2021

To,

- 1. The Commissioner of Food Safety of All States/UTs
- 2. All Central Licensing Authorities of FSSAI.
- 3. All Regional Directors of FSSAI

Subject: - Special drive to check adulteration of sweets, milk and milk products like Khoya, Paneer etc. during the festive season-Reg.

Madam/Sir.

This is with reference to the representation/inputs received from various sources expressing concerns regarding rise in the adulteration of sweets, milk and milk products like Khoya, Paneer etc. during the on-going festive season in the country.

In this regard, it is requested to ensure a strict vigil is kept on the manufacturing and sale of sweets, milk and milk products like Khoya, Paneer etc. during the on-going festive season in your respective jurisdictions by conducting frequent surveillance/enforcement drives, including positioning of **Food Safety on Wheels (FSW)** where available, in the prominent markets and/or on the basis of specific intelligence input etc., so as to ensure that such products are safe to consume and are strictly as per the respective food products standards, while boosting the consumer sentiments across the country.

The action taken report on the same may please be shared with the undersigned from time to time, preferably by the end of every month.

Issued with the approval of the Competent Authority.

Yours sincerely,

0

(Inoshi Sharma)

Executive Director (Regulatory Compliance)

Copy to:-

1. Advisor (QA), FSSAI-For information.

2. CITO, FSSAI- for uploading this direction on FSSAI website.